

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 08.

C.P. (IB)/152(MB)2018

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **25.06.2024**

NAME OF THE PARTIES : **Grim Tech Projects India Pvt Ltd**

Vs

**Gammon Engineers and
Contractors Private Limited**

For OC : Adv. D. Banerji i/b Sapana Rachure

For CD : Adv. Yash Jain

IBC under Sec. 9

ORDER

Counsel for CD requests for time to file additional affidavit. **List on
11.07.2024.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

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